

सीमा तक उपयोग करने का निरूपण किया गया है। कम्पनी का प्रस्ताव विचाराधीन है।

M/s. Hind Galvanising and Engineering Co. (P) Ltd.

*206, SHRI S. M. BANERJEE : Will the Minister of INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS be pleased to refer to the reply given to Unstarred Question No. 1300 on the 25th November, 1969 regarding creation of fresh capacity by M/s. Hind Galvanising and Engineering Company (P) Ltd. and state :

(a) whether Government would recognise the oil barrel manufacturing capacity of other entrepreneurs if they also become fully equipped and press Government to permit them to take up the manufacture of oil barrels ; and

(b) if not, the reasons for showing special favour to M/s. Hind Galvanising and Engineering Co. (P) Ltd in recognition of their capacity for the manufacture of 40/45 gallon oil barrels during the pendency of the industry on the banned list ?

THE MINISTER OF INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS (SHRI F. A AHMED) : (a) and (b). Attention is invited to pages 42-52 of the 85th Report of the Estimates Committee (Fourth Lok Sabha) presented on the 30th April, 1969. Government's views together with all relevant data and particulars pertaining to this case have since been communicated to the Estimates Committee. Further recommendations of the Estimates Committee are yet to be received and Government's decisions will be taken only thereafter.

गैर-सरकारी क्षेत्र के विस्तार और उत्पादन पर प्रतिबन्ध

*207. श्री ओम प्रकाश त्यागी : क्या औद्योगिक विकास, आंतरिक व्यापार तथा समवाय-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि सरकार ने गैर-सरकारी क्षेत्र के विस्तार और उसमें उत्पा-

दन पर प्रतिबन्ध लगाने का निश्चय किया है ;

(ख) इसके परिणामस्वरूप जो कमी आयेगी, क्या सरकारी क्षेत्र उसे पूरा करने में समर्थ है ;

(ग) यदि हां, तो क्या सरकार ने ऐसी कार्य-वाही पर भी विचार किया है जिससे औद्योगिक उत्पादन और विस्तार में बाधा न हो ; और

(घ) यदि नहीं, तो सरकार इस कमी को कैसे पूरा करेगी ?

औद्योगिक विकास, आंतरिक व्यापार तथा समवाय कार्य मंत्री (श्री फखरुद्दीन अली अहमद) :

(क) जी नहीं ।

(ख) से (घ) . प्रश्न ही नहीं उठते ।

Licensed Capacity of Oil Barrel Manufacturing units.

*208. SHRI SITARAM KESRI : Will the Minister of INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS be pleased to refer to the reply given to Unstarred Question No. 4045 on the 16th December, 1969 regarding Bharat Barrel and Drum Manufacturing Co. (P) Ltd. and state :

(a) what are the licensed capacities of other oil barrel manufacturing units in the country ;

(b) whether at the time of determining the assessed capacities of these other oil barrel manufacturing units in the country, Government took the efficiency factor into consideration at par with the Bharat Barrel and Drum Manufacturing Co. (P) Ltd.; and

(c) if not, the reasons for not following a uniform policy in determining the assessed capacity of each unit ?

THE MINISTER OF INDUSTRIAL DEVELOPMENT, INTERNAL TRADE & COMPANY AFFAIRS : (a) to (c) . The licensed capacities of the other barrel manufacturing units are-